

Fact-sheet on enforcement related issues for the State/UT

S. No.	Subject	Information
1.	Name of State/UT	Nagaland
2.	State Population as per census 2011	1,978,502
3.	No. of Districts in the State/UT	11
4.	Name and Designation of the Food Safety Commissioner	Name: Sh. I. Himato Zhimomi Designation: Principal Secretary (Health) Commissioner Food Safety
5.	Contact details & e-mail	Address: Health & Family Welfare Department, Directorate of Health & Family Welfare, Kohima –797001, Tel: Fax: Email: himatoz@yahoo.com
6.	Name of Nodal Officer and contact details	Name: Dr. Akuo Sorhie, Joint Director, SPO (Food Safety) Address: Directorate of Health & Family Welfare, Nagaland, Kohima Tel: Fax: Email: akuosorhie@gmail.com
7.	Number of DO	Full Time: 4 Part Time: Nil
8.	Number of AO	11
9.	Number of FSO	Full Time: 7 Part Time: Nil
10.	Status of State Food Laboratories	Total Number- 1 Number of functional laboratories- 1
11.	Number of Food Analyst	1
12.	No. of State labs that are NABL accredited	Nil
13.	Food Business Units licensed till date	Online: Offline: 298
14.	Food Business Units registered till date	Online: Offline: 1645
15.	Status of Online (FLRS) license/Registration in districts of States/UTS	
a	No. of Districts issuing license/registration ONLINE only	Nil
b	No. of Districts issuing license/registration PARTIALLY ONLINE	Nil
c	No. of Districts issuing license/registration OFFLINE (MANUALLY)	11
16.	Whether State level Advisory Committee is re-constituted (SLAC)	No
17.	Whether District level Advisory Committee is re-constituted (DLAC)	No

18.	Whether Appellate Tribunal is operational?	No
ANNUAL FOOD TESTING REPORT OF ENFORCEMENT SAMPLES (2018-2019)		
19.	Number of food samples collected	202
20.	Number of food samples analyzed	202
21.	Number of food samples found adulterated, unsafe, substandard and misbranded	45
22.	Number of cases launched against FBOs	Adjudications- 63 Criminal Court- Nil
23.	Details of Adjudications	No. of Cases disposed-
		No. of cases in which - 63 penalty is imposed
		Amount of Penalty raised- Rs. 37,500
24.	Details of Criminal cases	No. of cases convicted- Nil
		No. of cases Acquittal- Nil
		Amount of Penalty raised- Nil